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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : TCP/24/2016

NAME OF THE PETITIONER(S) : Sulochana & 2 Others

NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK	Counsel for R1, R2 & R4	Rajasekhar.
2.	T.R. Ramesh	Counsel for Petitioners	Thy
3.	A. NARAYANAN	Counsel for Rs-7	A. Narayan

**ORDER**

Shri T R Ramesh, counsel for petitioner present. Shri Rajasekhar V K, counsel for R1, R2 & R4 and Shri A Narayanan, counsel for R5 to R7 are present. Counsel for petitioner has filed translated copy of the documents and the same is furnished to the other side and sought time for submitting his arguments. Time enlarged at request. Put up on 06.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)